

SPECIAL BENCH
COURT - I

O-262

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/421(KB)2020
COMP.APPL/25(KB)2023, COMP.APPL/140(KB)2021,
COMP.APPL/11(KB)2021, COMP.APPL/2(KB)2021,
COMP.APPL/3(KB)2021, COMP.APPL/72(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	RAM NIRANJAN KAJARIA VS ANIL PLANTATIONS PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Ms. Shruti Singhania, CS : For P1&P2

Ms. Urmila Chakraborty, Adv. : For P3 & P4
Mr. M. Gose, Adv.
Mr. Rishabh Karnani, Adv.
Mr. N. Pandey, Adv.

Mr. Ratnanko Banerji, Sr. Adv. : For R1-R4
Mr. Shaunak Mitra, Adv.
Ms. Sristi Barman Roy, Adv.
Ms. Preeti Banerjee, Adv.

Mr. Sourojit Dasgupta, Adv. : For Vineeta Singhania
Ms. Amrita Panja Moulik, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel/Authorized Representative for the parties present.
2. Post this matter for hearing on **16/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**